

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) and (b) Besides the Ganga and Yamuna, the rivers to be included in the programme for making them pollution free have not been finalised so far.

(c) and (d) An Approach Paper on the National River Action Plan is under preparation which would be finalised after consultation with the concerned agencies at the Centre and in the States. Work would start only after finalisation of the approach outlined in the Approach Paper. No time schedule has been fixed for starting the work so far.

[English]

MINORITY COMMISSION

106. SHRI SYED SHAHABUDDIN : Will the Minister of WELFARE be pleased to state :

(a) whether Government propose to grant statutory status to the Minority Commission;

(b) if so, when legislation in this regard is likely to be introduced;

(c) the present composition of the Commission, with the dates of appointment and dates of completion of terms in respect of each member; and

(d) whether there are any vacancies and if so, when the vacancies, are likely to be filled up ?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) Yes, Sir.

(b) It is likely to be introduced in the Winter Session.

(c) and (d) At present the Commission has one Chairman and six Members. The requisite information about the present incumbents of Chairman/Members of the Commission is given below :

Name	Date of appointment	Date of completion of term
Chairman		
Sh. S.M.H. Burney	1-4-88	31-3-92
Members		
S/Shri		
B.S. Ramoowalia	11-5-90	10-5-93
Ven. Dhammaviriyi	5-11-90	4-11-93
Bakin Pertin	5-11-90	4-11-93
M. Varadarajan	19-4-91	18-4-94
Javed Habib	Yet to join.	
K.F. Rustamji	Yet to join.	

[Translation]

NON-ALLOTMENT OF DDA FLATS

107. SHRI MADAN LAL KHURANA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether many flats/shops have not been allotted due to non-availability of "peripheral services" like sewer, water and electricity;

(b) if so, the number of such flats/shops and the time since when they have not been allotted;

(c) the estimated cost of these flats/shops and;

(d) the steps being taken by DDA to allot these flats/shops by providing peripheral services ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) The details of such flats/shops are given in the attached statements I & II.

(c) The cost of flats will be determined on completion of services including external electrification.

(d) The unallotted flats/shops will be electrification works are complete for which the matter is being pursued with DESU.

STATEMENT-I

DETAILS OF FLATS WHICH COULD NOT BE ALLOTTED DUE TO NON-AVAILABILITY OF EXTERNAL ELECTRIFICATION WORK.

S.No.	Scheme	No. of flats	Date since when unallotted
1	2	3	4
1.	Construction of 96 MIG, A2 Lawarance Pd.	96	21-2-90
2.	Construction of 192 Janta, Y(P) Pitampura	192	21-2-90
3.	Construction of 440 LIG, DUs in Sec. 16 Rohini.	440	1-12-87
4.	Construction of 613 Janta, DUs at Dilshad Garden.	603	9-7-86
5.	Construction of 960 LIG, DUs at Pkt. Dilshad Garden	884	28-4-84
6.	Construction of 88 MIG/88 LIG, at Mayur Vihar Pkt. IV.	72	1-2-91
7.	Construction of 136 Janta, DUs at Dakshinpuri	96	1-9-86
8.	Construction of 128 LIG at Pulpehladpur	128	1-12-89
9.	Construction of 608 Janta at Pulpehladpur.	632	1-12-89
	Total	3143 flats	

STATEMENT-II

DETAILS OF SHOPS WHICH COULD NOT BE ALLOTTED/AUCTIONED

Sl. No	Scheme	No. of shops	Date since when unallotted
1	2	3	4
1.	Community Shopping Centre at Janta Houses for Harijans & Land-less Persons of Peera Garhi.	20	2/90
2.	Community Shopping Centre at Paschimpuri Block-A-4, near CIE Employees CHBS.	33	5/90
3.	Community Shopping Centre at Adarsh Bhawan Punjabi Bagh Exten. I & II.	16	2/90
4.	Community Shopping Centre at Paschimpuri Pocket-BG-6, Block B near 1090 Janta Houses.	27	9/89
5.	Community Shopping Centre at Sunder Vihar	22	1/90
6.	Community Shopping Centre at A-2 Paschimpuri	12	2/90
7.	Community Shopping Centre at Shalimar Bagh, Block B (s).	42	9/90
8.	Facility Centre at Mayapuri.	16	8/88
	Total	188	

ALLOTMENT OF LAND TO GROUP HOUSING SOCIETIES

108. SHRI MADAN LAL KHURANA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the number of group housing societies in Delhi which have applied to DDA

for allotment of land and the number thereof of allotted land;

(b) whether DDA has increased the price of land; if so, the details thereof;

(c) whether complaints of irregularities in distribution of land to the group housing societies have been received; and